

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 331/SM/2013

Subject : Non-compliance of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Transmission Licence and other related matters) Regulations, 2009.

Date of hearing : 7.1.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member

Respondents : Raichur Sholapur Transmission Company Limited
Managing Director, Raichur Sholapur Transmission Company Ltd.

Parties present : Shri Shadgan Ferastee, Advocate, RSTCL
Shri Raheel Kohli, Advocate, RSTCL
Shri Dilip Rozekar, CTU
Shri B.K. Arya, CEA
Ms Angali Chandra, CEA

Record of Proceedings

Learned counsel for the respondents submitted that the scheduled date of commercial operation of 765 S/C Raichur-Sholapur transmission line is 7.1.2014 and its work is likely to be completed by 25.3.2014. Thus, there is a delay of around two and half months. He submitted that due to design and type testing of towers, Right of Way problems, adverse climatic conditions i.e incessant untimely rain fall, cyclone and presence of black, cotton soil preventing access to many tower locations, transmission line could not achieve scheduled COD. Learned counsel added that the respondents have intensified their efforts to complete the project by the end of March, 2014.

2. The representative of Central Electricity Authority submitted (CEA) submitted that CEA has been reviewing the progress of the project and in this regard a meeting was held on 20.12.2013 in which it was decided that additional manpower would be deployed by the respondents to complete the work. The representative of CEA further submitted that additional gangs and machines, particularly stringing machines, need to

be deployed by the respondent. PGCIL has agreed to help by arranging more gangs and stringing machines. The same needs to be deployed and the amount has to be paid by the respondent in this regard.

3. The representative of CEA submitted that as on 7.1.2014, the following execution work remains to be completed:

Total line Length- 208 ckm	Total Tower Locations	Towers to be Erected	Stringing yet to be Completed out of the towers already erected
	542	142	159 km

4. Learned counsel for the respondents submitted that all the major material like towers, conductors, earth wire and related hardware have already been procured and made available at the site and the work would be completed by the end of March, 2014. Accordingly, learned counsel sought time till 31.3.2014.

5. The Commission observed that the completion of 765 S/C Raichur-Sholapur transmission line is extremely important in view of its importance for safe and secure operation of the inter-connected grid and all out efforts should be made to complete the line by the end of February, 2014.

6. The Commission directed to list the petition on 13.2.2014 for further direction.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)